

7% in the second period and 3% in the third period. The period for knitted items under FCFS system will be two, 85% of the level ear-marked being allowed in the first period and 15% in the second period.

PAST PERFORMANCE SYSTEM :

3. As in the previous years, the base period for calculation of past performance will be 2½ years, namely, 1983, 1984 and January-June 1985. The exporter will be eligible for allotment under this system only if he has export performance in the relevant country/category during any two years of the three years.

FIRST-COME FIRST-SERVED SMALL ORDER SYSTEM :

4. In order to prevent cornering of entitlements by firms, the applicants under this system are required to give an affidavit in proper form that none of their associate firms has applied for entitlements under this system. The date of registration for eligibility of allotment of non-slow moving items will be 31.12.1983.

MANUFACTURER-EXPORTERS SYSTEM :

5. The allocation under this system will continue to be made by the Textile Commissioner. Manufacturing capacity will be taken into account for allocation under this system.

SLOW MOVING ITEMS :

6. The definition of slow-moving item has been liberalised to bring in more items under the category of slow-moving items.

SIMPLIFICATION OF BANK GUARANTEE SYSTEM :

7. The system of Bank Guarantees has been simplified.

[*Translation*]

Import Duty on Fertilizer Diesel Tractors, Trucks etc.

5045. SHRI MAHENDRA SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Italian aided Fertimont Projects are being undertaken in some States through the Union Government ;

(b) if so, the names of such States

(c) whether it is also a fact that Government realise import duty on fertilizers and diesel tractors, trucks harvesters, jeeps and other equipments received under this Project by rejecting request of the States ; and

(d) whether the Union Government propose to exempt all such equipments from import duty ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) The Fertimont Project is in operation in the selected districts of Haryana, Madhya Pradesh and Orissa.

(c) and (d) Fertilizers are generally free from customs duty. On a proposal from the Ministry of Agriculture, certain specified agricultural machinery and equipments including tractors, harvesters, and mobile workshops have been exempted from the whole of customs duties. However, exemption from customs duty on cars and trucks for the same project has not been granted. There is no proposal under consideration of this Ministry for exempting these goods from customs duty.

Targets of Production of Steel Plants

5046. SHRI VIJOY KUMAR YADAV: Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government have fixed production targets for steel plants set up in various States in the country ;

(b) if so, the plant-wise details thereof ; and

(c) the estimated production in steel plants during 1985-86 ?